

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:48
ANSWERED ON:28.07.2010
FLOOD CONTROL AND MANAGEMENT
Kumar Shri Vishwa Mohan;Rawat Shri Ashok Kumar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether certain districts in the country have been adversely affected by the recent floods;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Government in this regard;
- (d) the proposals received from the various State Governments for flood control and management alongwith their present status, State-wise; and
- (e) the funds allocated and released by Union Government under various schemes to the State Governments, State-wise including Bihar?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 48 TO BE ANSWERED IN LOK SABHA ON 28.07.2010 REGARDING "FLOOD CONTROL AND MANAGEMENT" RAISED BY SHRI VISHWA MOHAN KUMAR AND SHRI ASHOK KUMAR RAWAT:

(a) & (b) Yes Sir. A total of 80 districts have been reported adversely affected by the recent floods. State-wise details of affected districts are given in Annexure-I.

(c) to (e) The State Governments are primarily responsible for undertaking relief measures at ground level in the wake of natural calamities. The Government of India supplements the efforts of the State Governments by providing logistic and financial support. A statement showing the allocation and release of Central Share under Calamity Relief Fund (CRF)/ State Disaster Response Fund (SDRF) during the current year is given in Annexure-II.

Further, flood management being a State subject, the flood management schemes are planned, executed and funded by the State Governments as per their own priority. However, a plan scheme, namely, "Flood Management Programme (FMP)" under State Sector has been approved, in principle, by the Government of India at a total cost of Rs. 8000 crore during XI plan to provide central assistance to the State Governments to undertake the flood management and anti-erosion works including anti-sea erosion, drainage development, flood proofing works, etc. in the critical reaches. State-wise details of flood management schemes approved and funds released to the State Governments under "Flood Management Programme" are given at Annexure-III.

In addition, 43 new proposals have also been considered during the 6th meeting of Empowered Committee under Flood Management Programme held on 12.07.2010, the details of which are given at Annexure-IV.

Besides the above, grants-in-aid is also being provided to Bihar, Tripura, Uttar Pradesh and West Bengal states for taking up flood protection works on border rivers under the Central Sector Scheme "River Management Activities and works related to Border Areas" during XI Plan. The grants-in-Aid released to the State Governments under "River Management Activities and works related to Border Areas" are given at Annexure-V.